IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: **HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)**
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER	**:**
PETITION NUMBER	**:** CP(IB)/13(CHE)/2023
NAME OF THE PETITIONER(S)	**:** Sri Gurudev Enterprises and 4 Others
NAME OF THE RESPONDENTS	**:** Arjun Chemicals Pvt Ltd
UNDER SECTION	**:** Sec 7 Rule 4 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. Srenik Jain for the Petitioner.

Ld. Counsel Shri. Ashlin Christo for the Respondent.

Ld. Counsel for the Petitioner states that the parties have reached to settlement and within a week he will file the settlement memo.,

Let the settlement memo be filed.

List the petition for recording settlement on **09.05.2024**.

Sd/- **Sd/-**

(VENKATARAMAN SUBRAMANIAM) **(SANJIV JAIN)**
MEMBER (TECHNICAL) MEMBER (JUDICIAL)

MG